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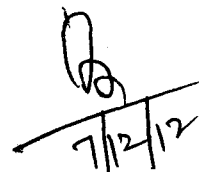
A-22011/1/2011-Ad.II
Government of India
Ministry of Corporate Affairs

New Delhi, dated the 7-12-2012

OFFICE ORDER

The undersigned is directed to refer to RD Noida letter No 1(237)/PF/OL-USP/7142 dt 30-11-2012 and to intimate that the competent authority has decided to defer the transfer of Sh. Patole (to ROC cum OL Patna) for three months from the date of issue of this order.

2. The transfer order dt 23-11-2012, shall therefore be effective from 07-03-2013, for both the officers.


7/12/12

(RK Pandey)

Under Secretary to the Government of India
Telefax: 23383507

To

- (i) RD Noida
- (ii) RD Kolkata
- (iii) Both transferred officers